

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:1152
ANSWERED ON:08.08.2011
BAN ON MINING
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has collected any data with regards to cancellation of permission for mining in the "no-go" areas in the forests during the last three years and the current year;
- (b) if so, the details thereof;
- (c) whether the Government has compiled any data with regard to diversion of forest land for mining during the said period in the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) & (b) The Ministry of Environment & Forests did not cancel any approval which had already been accorded by it under the Forest (Conservation) Act, 1980 for diversion of forest land for mining in "no-go" areas.
- (c) & (d) During the period from 01.01.2008 to 03.08.2011, the Central Government accorded 411 approvals under the Forest (Conservation) Act, 1980 for diversion of 42,577.25 ha. of forest land for mining. State/ UT-wise details of the same are annexed.